

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP(IB) 290/NCLT/AHM/2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2021**

Name of the Company: Shri Bhagwan Projects Pvt Ltd  
V/s  
JMC Projects (India) Ltd

Section 9 IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**

**(through video conferencing)**

Mr. Mukesh Shah, advocate, appeared on behalf of the Petitioner.

Mr. Wadia Ghandy, advocate, appeared on behalf of the Respondent.

Both sides submitted that the matter is under settlement, hence requesting for time.

The prayer is allowed.

List the matter on 05.04.2021.



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 1st day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**